

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB). No. 245/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

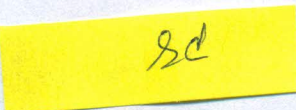
Name of the Company	Shree Shyam Inorganic Pvt. Ltd.-Versus-RHD Enterprise Pvt. Ltd.		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

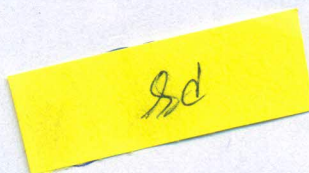
1. Mr. A.K. Upadhyay Adv. For Corporate Debtor
17/11/17

ORDER

No one is present from the operational creditor's side.
Ld. Counsel for the corporate debtor is present.

List on 07/12/2017.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)